

t [INCENTIVE BONUS SCHEME ON THE RAILWAYS

*337. DR. RAGHUBIR SINGH (ON BEHALF OF SHRI NAWAB SINGH CHAUHAN): Will the Minister for RAILWAYS be pleased to refer to paragraph 90 on pages 32-33 of the Twenty-fourth Report of the Estimates Committee 1955-56, and state whether the Mechanical Engineers of the Indian Railways who had been asked to study the working of the incentive bonus system on the foreign Railways, have submitted their report; if so, what are the details of their Report?]

रेल तथा परिवहन मंत्री (श्री लाल बहादुर) : इन मिकेनिकल इंजीनियरों से यह कहा गया था कि अपने सामान्य निरीक्षण के दौरान में उन्हें रेलवे के फायदे की जो बातें दिखाई पड़ें, वे उनका अध्ययन करें और उन पर अपनी रिपोर्ट दें। कुछ दूसरी बातों के साथ-साथ उनसे प्रोत्साहन बोनस प्रणाली का अध्ययन करने के लिये भी कहा गया था। लेकिन खास तौर पर बोनस प्रणाली के बारे में उनसे कोई रिपोर्ट नहीं मापी गयी थी, और जो रिपोर्ट अब तक मिली है उनमें इस प्रणाली का कोई जिक्र नहीं है।

THE MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR): The Mechanical Engineers in question were asked to report on matters of interest to the Railways which they see during the course of their normal inspection work and *inter alia* to study the incentive bonus system. No reports were called for specifically on the incentive bonus system and the reports so far received do not deal with this subject.]

डा० रघुवीर सिंह : अगर अब तक कोई रिपोर्ट नहीं आई है, तो इस प्रकार की कोई रिपोर्ट मंगवाने का या इसका अध्ययन करवाने का रेलवे मिनट्री का कोई इरादा है ?

श्री लाल बहादुर : जी हां, मिकेनिकल इंजीनियर्स को जो बाहर हैं जरूर लिखेंगे कि इसका अध्ययन करके वे रिपोर्ट दें।

MR. CHAIRMAN: Questions are over.

WRITTEN ANSWERS TO QUESTIONS

RAIL CONNECTION FOR JAMMU AND KASHMIR

*331. SHRI M. VALIULLA: Will the Minister for RAILWAYS be pleased to state whether Government have any proposal under their consideration to connect Jammu and Srinagar by railway; if so, what are the details of the proposal?

The MINISTER FOR RAILWAYS AND TRANSPORT (SHRI LAL BAHADUR) : At present there is a proposal under consideration only for a railway line from Pathankot to Kathua via Lakhampur

ANTI-FILARIA SCHEMES UNDER THE FIRST FIVE YEAR PLAN

*332. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) the amount spent on the anti-filaria schemes under the First Five Year Plan; and

(b) the extent to which this disease has been brought under control?

THE MINISTER WITHOUT PORTFOLIO (SHRI V. K. KRISHNA MENON) : (a) Rs. 25.20 lakhs.

(b) The National Filaria Control Programme started only late last year. Survey work has been initiated in the States of Andhra, Uttar Pradesh, Vindhya Pradesh, Bihar, Hyderabad, Bombay, Madras, Orissa, Saurashtra, Travancore-Cochin and

Madhya Pradesh to collect pre-control data before commencing the actual control work of this disease during the current year.

INTERNATIONAL TELECOMMUNICATION UNION

*333. SHRI M. VALIULLA: Will the Minister for COMMUNICATIONS be pleased to refer to paragraph 11 on page 3 of the Report of the Ministry of Communications for 1955-56 and estate:

(a) the basis on which the quantum of contribution payable by the member countries to the International Telecommunication Union is determined;

(b) the reasons for making increased Budget provision for India's contributions to the Union for the year 1956-57; and

(c) the nature of assistance received by India from the Union during 1955-56?

THE MINISTER IN THE MINISTRY OF COMMUNICATIONS (SHRI RAJ BAHADUR): (a), (b) and (c). I place a statement on the Table giving the requisite information.

STATEMENT

(a) *The basis on which the quantum of contribution payable by the member countries to the International Telecommunication Union is determined.*

The quantum of contribution payable by member-countries is determined with reference to the class in units (ranging from a minimum of half a unit to a maximum of 30 units) of contribution voluntarily chosen by a member-country at the Plenipotentiary Conference.

The contributions to the I.T.U. cover expenses which are classified as 'ordinary expenses' and 'extraordinary expenses'. In so far as the ordinary expenses of the Union are

concerned, a limit is set for the expenditure each year by the Plenipotentiary Conference. The total amount of ordinary expenses divided by the total number of contributory units determines the scale of contribution per unit for the ordinary expenses.

The extraordinary expenses of the Union pertain to expenditure incurred on meetings of the consultative committees and other conferences and are shared only by participating members in proportion to their class of membership.

(b) *The reasons for making increased Budget provision for India's contribution to the Union for the year 1956-57.*

The budget provisions cover—

(i) contributions towards ordinary expenses of the Union;

(ii) contributions towards the extraordinary expenses of the Union; and

(iii) purchase of publications from the Union.

The increased provision of Rs. 50,000 in the year 1956-57 has been made to cover contributions towards the extraordinary expenses for participation in the conferences which are scheduled to be held during this period. No conferences were held during the period 1955-56, except the annual session of the Administrative Council whose expenses are included in the ordinary expenses.

(c) *The nature of assistance received by India from the Union during 1955-56?*

India receives assistance on account of her membership of the International Telecommunication Union in an indirect form. The chief advantages are—

(i) ensuring international co-operation in the field of telecommunications, for its improvement and rational usage;